GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:336 ANSWERED ON:06.08.2013 TERROR FUNDING .

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of terrorists funding in the country through foreign embassies and foreign intelligence agencies of the neighbouring countries;
- (b) if so, the details of such cases reported during the last three years and the current year; and
- (c) the measures taken by the Government to check such funding to terrorists from the said sources?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

- (a): Yes, Madam. As per the intelligence inputs the terrorists and separatists are getting funding through hawala and inward remittances. FICN has also been a source of terror funding in India with the active support of the foreign intelligence agency of the neighboring country.
- (b) & (c): On the basis of the inputs obtained from Central and State Law Enforcement agencies, since 2006 and as on 30th June 2013 a total of 218 FIRs have been registered and in 65 cases charge sheets have been filed. These include the 10 terror funding cases being investigated by National Investigation Agency (NIA).

The Government of India has constituted a separate Cell i.e. Cell for Combating funding of terrorism in (CFT Cell) in the Ministry of Home Affairs. FCORD has been formed in Ministry of Home Affairs to share intelligence/intelligence amongst the different security agencies of state/centre to counter the menace of circulation of fake currency notes in the country. A Terror Funding and Face Currency Cell has been constituted in NIA to focus on Terror Funding and Fake Currency cases. The Unlawful Activities (Prevention) Act 1967 has been recently amended to strengthen the legal regime further to combat terrorism in all its manifestations including financing of terrorism. India has become a member of FATF in 2010, which confirms the high level of compliance India has achieved in enforcing global standards in anti-money laundering and combating financing of terrorism.